THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong __ September, 2016.

No. HCM.II/44/2016-Estt/_____. In supersession of Order No.HCM.II/44/2016-Estt/3138 dated 22nd August, 2016 constitute/ re-constitution of Buildings Committee; Hon'ble The Chief Justice is pleased to re-constitute the Buildings Committee in the High Court of Meghalaya as follows:

SL No.	Name of Committee	Member/Members
1.	Buildings Committee	Hon'ble the Chief Justice
		2. Hon'ble Mr. Justice S.R. Sen
		3. Hon'ble Mr. Justice V.P. Vaish

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/44 /2016/ 3751 Pt Copy to :- Dated, Shillong 29 September, 2016.

- The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong for information of his Lordship.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong for information of his Lordship.
- 5. The PA to Registrar General, High court of Meghalaya, Shiilong.
- 6. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 7. The Joint Registrar, High Court of Meghalaya, Shillong.
- 8. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
- The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 10. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 11. The Chief Librarian, High Court of Meghalaya, Shillong.
- 12. The Chief-Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 13. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 14. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 15. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 16. Office file.

REGISTRAR GENERAL